

C. A. T. Bench, JODHPUR

Date of Order	Orders
23 ⁵/₉₅ Copy of order sent for get & copy of order along with 07A pages 1 to 13 sent to Rego AD vide no. 309 to 311 dt 6-6-95	Mr. D.K. Chohan - Counsel for the applicant. Heard Shri D.K. Chohan learned counsel for the applicant. The applicant is promoted as a Diesel Engine Supervisor from the post of a mate, which he has been holding since 1987. He has made no departmental representation to this effect and has rushed to this Tribunal for relief. The same is dismissed as pre-mature and without exhaustion of departmental remedy. <i>R.P.</i> (Rattan Prakash) member (J) <i>N.K.V.</i> (N. K. VERMA) Member A.M. Part II and III destroyed in my presence on 26/1/2003 under the supervision of section officer (J) as per order dated 4/9/2003 <i>[Signature]</i> Section officer (Record)